

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 228/16	TP 86/17	For compliance of office objections raised by registry	433(e) / 433(f)	Pacific Inc. Vs Naxr Logistics Pvt. Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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M. RATAKONDA MURALI  
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**ORDER**

Counsel for Petitioner is present. He again requested time for  
 compliance of objections raised by the registry. Petitioner Counsel is  
 directed to file 2 more copies. List it on 10/11/2017.

  
 Member (T)

  
 Member (J)